MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
SECRETARIAT: ELECTION DEPARTMENT

O R D E R S

Imphal, the 25th April, 2026

No. AA-1/2022-ELEC-ED: On the recommendation of Manipur Public Service Commission *vide* its letter No. 8-A/11/2026-MPSC(P) dated 18th March, 2026, the Governor of Manipur is pleased to appoint **Smt. N. Nungshitombi Devi** as Election Officer on promotion in the Level-9 of Pay Matrix (Rs. 43,300 – 1,37,100) equivalent to [(Pre-Revised 2010) (PB:II Rs. 9,300 – 34,800/- + GP of Rs. 4,400)] plus other allowances as admissible under rules with immediate effect.

2. She shall be on probation for a period of 2(two) years.

3. The salaries shall be met from the Head of Account – 2015 Elections, Sub Major 00, Minor 102- Electoral Officers, Sub Head 01 Chief Electoral Officers, Detailed 00, Object 01 Salaries 06, Medical Treatment 07 Allowances for the year 2025-2026.

By orders & in the name of Governor,

DR. SHAILESH KUMAR CHOURASIA, IAS,
Commissioner (Election),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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